	(F	iling under clause (c	a) of sub-regulation		the IBBL (Insolvency		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
ŝi. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	8	1166398197	8	1166398197	44.73		0		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	0	0	0	0	0.00		0		NA
7	Operational creditors (Government Dues)	12	2989042083	7	1191587988	45.70		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	59	272302892	58	249367665	9.56		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		NA
	Total	79	4427743172	73	2607353850	100.00				